

which the enquiry regarding bomb explosions in Delhi stands at present?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Investigations are still being made. Seven cases arising out of the cracker explosions were sent up for trial. Of these five have ended in convictions while two are pending in Court.

Shri D. C. Sharma: May I know if any link has been established between the bomb explosion in Delhi and the bomb explosion in Srinagar?

Shri Datar: It would not be in the public interest to divulge all that information at this stage?

श्री भक्त वरुन : क्या गवर्नमेन्ट के ध्यान मे यह बात आई है कि इतने लम्बे अर्से से इन अपराधियो को जो दण्ड नहीं दिया जा सका है उस कारण से जनता में बड़ा असंतोष है तथा वे कौन से कारण हैं जिन को वजह से इतना देरी नहीं है ?

श्री दातार : असंतोष को बात नहीं है। इनवेस्टिगेशन अभी चालू है।

Shri D. C. Sharma: May I know if some Pakistani ex-serviceman had been involved in these charges?

Shri Datar: At this stage, during these delicate investigations I am not going to disclose anything in the public interest.

Shri Radha Raman: May I know if the Government is aware that there had been some similar explosions in Delhi recently and may we also know if any investigation was made about that and if so, with what results?

Shri Datar: Investigations have been made in respect of all explosions including the recent ones but I may inform the hon Member that the recent explosions were only cracker explosions.

Supply of Capital Goods on Long Term Credit

+
Shri Shree Narayan Das:
Pandit D. N. Tiwari:
Shrimati Tarkeshwari Sinha:
Shri Raghunath Singh:
Shri Bharucha:
*96. { Shri Panigrahi:
Shri Mohamed Imam:
Shri Narayanankutty
Menon:
Shri Bahadur Singh:
Dr. Ram Subhag Singh:

Will the Minister of Finance be pleased to state

(a) whether negotiations with the Governments of UK, USA, France and other foreign countries for the supply of capital goods on long term credit have been finalised,

(b) if so, the details thereof, and

(c) if not, at what stage the matter stands?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c) No negotiations are being carried on with the Government of any foreign country other than France for the supply of capital goods on long term credit. The discussions with the French Government are still in progress.

Shri Shree Narayan Das: May I know whether any negotiations with any private agencies are being carried on?

Shri B. R. Bhagat: This question relates to Governments. There are many private agencies, private persons and businessmen who are having agreements or arrangements for deferred payments. If a separate question is tabled I will be able to answer that question.

Shri Shree Narayan Das: May I know whether any agreement has been concluded with any country with regard to this?

Shri B. R. Bhagat: No.

Shrimati Tarkeshwari Sinha: There have been so many Press reports in the United Kingdom as well as in

India that the Prime Minister when he went to attend the Commonwealth Prime Ministers' Conference discussed with the Chancellor of Exchequer the possibility of loans being given to India. May I know whether there is any basis for those reports and whether any negotiations have started, or they are just Press reports?

The Minister of Finance (Shri T. T. Krishnamachari): I do not see how the Prime Ministers can discuss matters of providing long-term credit for capital goods or matters of that sort.

Shrimati Tarkeshwari Sinha: In 1956-57 we got a loan from the United States of America of about 40 million dollars. May I know what is the quantum of loan for 1957-58 from America?

Shri T. T. Krishnamachari: These are not matters pertaining to this particular question. The question relates only to negotiations with Governments in regard to supply of capital goods on long-term credit.

Shri Panigrahi: May I know whether the American Export and Import Bank has promised any economic assistance for the Second Five Year Plan during recent months?

Shri T. T. Krishnamachari: That is news to me, Sir.

Shri Kasliwal: With regard to the supply of capital goods on long-term credit, may I know whether the NIDC gives any guarantee when the loans are negotiated?

Shri T. T. Krishnamachari: I do not think there has been any occasion when the NIDC has been called upon to give any guarantee; so the question does not arise.

Shrimati Tarkeshwari Sinha: Some time back the hon. Minister made a statement about getting some credit from Wall Street or some private sources in America. May I know what is the basis of that statement? May I know whether some private industrialists or business magnates have been approached, and if so is there any possibility of getting such credit?

Mr. Speaker: It does not arise out of this question. This question relates only to supply of capital goods on long-term credit.

Shrimati Tarkeshwari Sinha: I am asking about credit for the supply of capital goods.

Mr. Speaker: It is for the supply and not supply of capital goods itself.

Shrimati Tarkeshwari Sinha: Then, who is going to supply?

Mr. Speaker: Order, order. We are going to the next question.

Compulsory Group Insurance for Government Employees

*97. **Shri Radha Raman:** Will the Minister of Finance be pleased to state

(a) whether Government have any proposal of compulsory group insurance for its low paid employees;

(b) if so, the details thereof;

(c) whether the Life Insurance Corporation and different State Governments have been consulted in the matter, and

(d) if so, their views about this proposal?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (d). Government are examining the question of introduction of a scheme of insurance analogous to what the hon. Member has indicated. They are in correspondence with the State Government and the Life Insurance Corporation, on the subject.

Shri Radha Raman: May I know whether the Government has in mind some special benefits to be given to Government employees under this scheme and, if so, what are they?

Shri B. R. Bhagat: Naturally.

Mr. Speaker: What are they?

Shri B. R. Bhagat: The scheme is under examination and unless it is finalised it is difficult to give the